

COURT-II
APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 167 of 2014 & IA-227 of 2014

Dated : **16th October, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
 Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

HEG Ltd. Appellant(s)
Versus	
Madhya Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s)	:	Mr. M.G. Ramachandran Mr. Deepak Biswas Mr. Shashank Singh Mr. Nitish Misra Mr. Arjun Minocha
Counsel for the Respondent(s)	:	Mr. C.K. Rai for R-1 Mr. Ashish Anand Bernard for R-2

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **13th November, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

vt/jps